

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-517**  
IB-1634/ND/2019

**IN THE MATTER OF:**

M/s. Mitsubishi Elecator India Pvt. Ltd.

....Applicant

V/s

M/s. Ireo Pvt. Ltd

....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 02.03.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Manish Paliwal; Adv. Vikas Kumar, and Adv. Raghav Tiwari

For the Respondent

: Mr. Rahul Ahuja and Meher Bhatia

**ORDER**

Hon'ble Member (Technical) had recused from hearing this matter vide order dated 14.02.2020. List the matter on **15.04.2021**.

-sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**